										(Amount in ₹)
				Details of claim received		Ι	etails of claim admitted			
Sl. No	Name of creditor	Flat No	Amount claimed -	Amount claimed -	Total Claim received	Amount admitted -	Amount admitted -	Total Claim admitted	Claim rejected	Claim rejection remarks
			Principal	Interest	Total Claim received	Principal	Interest	Total Claim aumitteu		
1	P. Sekaran	503	1,20,75,377.00	68,47,653.00		1,19,75,377.00	67,90,952.00	1,87,66,329.00	1,56,701.00	Receipt No. 0070 dated 8th may, 2017 is for an amount of Rs. 1,02,38,200/ Whereas the same has been incorrectly mentioned as Rs. 1,03,38,200/ Hence the inadvertant inclusion of Rs. 1 Lakh in the Principal amount has been rejected and the corresponding interest for that Rs. 1 Lakh has also been rejected.
2	Padmapriya Sunil Kumar	409	83,50,001.00	20,49,754.00	1,03,99,755.00	83,50,001.00	20,49,754.00	1,03,99,755.00	-	
3	S. John Peter & Thamian Claramary	1504	72,96,800.00	32,07,484.00	1,05,04,284.00	72,96,800.00	32,07,484.00	1,05,04,284.00	-	
4	Suresh Gajendran & Kalai Selvi Suresh	408	97,70,481.00	41,18,333.00	1,38,88,814.00	97,70,481.00	41,18,333.00	1,38,88,814.00	-	
5	K. Rajashree & Satheeshkumar	810	1,06,48,449.00	20,84,075.00	1,27,32,524.00	1,06,48,449.00	20,84,075.00	1,27,32,524.00	-	
6	V. Jansi Rani	1110	54,32,010.00	12,88,348.00	67,20,358.00	54,32,010.00	12,88,348.00	67,20,358.00	-	
7	P. Kanagaraj	2107	75,62,016.00	33,28,338.00	1,08,90,354.00	75,62,016.00	33,28,338.00	1,08,90,354.00	-	
8	M. Devika	1412	76,02,308.00	26,76,443.00	1,02,78,751.00	76,02,308.00	26,76,443.00	1,02,78,751.00	-	
9	Mohamed Aadil Arshi	310	1,30,74,208.00	67,50,014.00	1,98,24,222.00	1,30,74,208.00	67,50,014.00	1,98,24,222.00	-	
10	Syed Surij Shanavaz & Nazia Sultana	203	1,32,79,653.00	64,52,299.00	1,97,31,952.00	1,32,79,653.00	64,52,299.00	1,97,31,952.00	-	
11	Michael Jackson & Merrill Austin	1804	1,25,25,565.00	51,46,376.00	1,76,71,941.00	1,25,25,565.00	51,46,376.00	1,76,71,941.00	-	
12	Thanigasalam Narashimman Chettiyar	1612	81,18,000.00	28,62,310.00	1,09,80,310.00		28,62,310.00	1,09,80,310.00	-	
13	Pushpalatha Kotte	809	88,00,000.00	26,06,996.00	1,14,06,996.00	88,00,000.00	26,06,996.00	1,14,06,996.00	-	
14	M Sethu Rajesh & Thelma Rajesh	1609	77,04,000.00	28,61,262.00	1,05,65,262.00	77,04,000.00	28,61,262.00	1,05,65,262.00	-	
15	Raghunandanvishwanathan V & Sridivya B	406	71,21,157.00	23,85,469.00	95,06,626.00	71,21,157.00	23,85,469.00	95,06,626.00	-	
16	T. Subratha & L.D. Thilak	1611	1,01,44,943.00	45,34,050.00	1,46,78,993.00	1,01,44,943.00	45,34,050.00	1,46,78,993.00	-	
17	T. Henry Josephine	1203	86,98,275.00	17,09,520.00	1,04,07,795.00	86,98,275.00	17,09,520.00	1,04,07,795.00	-	
18	Kaizar Saifuddin & Nisrin Kaizar	1608	90,00,000.00	36,30,027.00	1,26,30,027.00	90,00,000.00	36,30,027.00	1,26,30,027.00	-	
19	Rajendra Kumar Kandelwal & Shilpi Kandelwal	702	74,56,699.00	36,36,134.00	1,10,92,833.00	74,56,699.00	36,36,134.00	1,10,92,833.00	-	
20	Saifee Fidahussain & Murtuza S Gheewala	1703	95,86,131.00	41,13,620.00	1,36,99,751.00	95,86,131.00	41,13,620.00	1,36,99,751.00	-	
21	V. Ravichandran	1409	57,00,000.00	19,56,186.00	76,56,186.00	57,00,000.00	19,56,186.00	76,56,186.00	-	
22	Arul Augustine Joseph & Cynthia Carol Augustine	2011	80,00,000.00	30,71,507.00	1,10,71,507.00	80,00,000.00	30,71,507.00	1,10,71,507.00	-	
23	S. Deepthi Swaroobini	1201	1,03,20,324.00	44,42,867.00	1,47,63,191.00	1,03,20,324.00	44,42,867.00	1,47,63,191.00	-	
24	K. Subramanian	612	51,00,000.00	19,68,438.00	70,68,438.00	51,00,000.00	19,68,438.00	70,68,438.00	-	
25	Munira Yusuf Kitabi	801	69,92,327.00	21,63,866.00	91,56,193.00	69,92,327.00	21,63,866.00	91,56,193.00	-	
26	Royal BMS	501	97,79,044.00	41,05,978.00	1,38,85,022.00	97,79,044.00	41,05,978.00	1,38,85,022.00	-	
27	V Rajalakshmi	910	1,00,56,205.00	22,10,160.00	1,22,66,365.00	1,00,56,205.00	22,10,160.00	1,22,66,365.00	-	

										(Amount in ₹)
				Details of claim received			etails of claim admitted			
Sl. No	Name of creditor	Flat No	Amount claimed -	Amount claimed -	Total Claim received	Amount admitted -	Amount admitted -	Total Claim admitted	Claim rejected	Claim rejection remarks
			Principal	Interest	Total Claim Teceiveu	Principal	Interest	i otai Ciaini aunntteu		
	T. J. Dayalan & Rama	1005	1,03,95,000.00	37,69,734.00	1,41,64,734.00	1,03,95,000.00	37,69,734.00	1,41,64,734.00	<u>-</u>	
29	Arun Kumar Khandelwal	1502	76,77,924.00	35,83,293.00	1,12,61,217.00	76,77,924.00	35,83,293.00	1,12,61,217.00	-	
30	Deependra K Mittal	1311	84,77,000.00	32,03,952.00	1,16,80,952.00	84,77,000.00	32,03,952.00	1,16,80,952.00	-	
31	V.P. Bharani & B. Sumathy	812	96,99,086.00	43,37,412.00	1,40,36,498.00	96,99,086.00	43,37,412.00	1,40,36,498.00	-	
32	E. Suresh Raj	404	90,65,661.00	44,30,144.00	1,34,95,805.00	90,65,661.00	44,30,144.00	1,34,95,805.00	-	
33	Ricardo Benjamin Brass	1712	90,91,982.00	43,62,564.00	1,34,54,546.00	90,91,982.00	43,62,564.00	1,34,54,546.00	-	
34	J. Senthil Kumar & A. Bakkiyalakshmi	811	92,14,801.00	45,70,132.00	1,37,84,933.00	92,14,801.00	45,70,132.00	1,37,84,933.00	-	
35	S. Nithyakumari	1710	36,50,000.00	12,94,389.00	49,44,389.00	36,50,000.00	12,94,389.00	49,44,389.00	-	
36	S. Marimuthu	1006	68,50,530.00	23,95,630.00	92,46,160.00	68,50,530.00	23,95,630.00	92,46,160.00	-	
37	T. Vijaya & T. Thiyaga Rajan	1505	69,00,503.00	8,39,700.00	77,40,203.00	69,00,503.00	8,39,700.00	77,40,203.00	-	
38	S. Nowshath & S.M. Shafiunnisa Begum	610	62,63,416.00	25,09,473.00	87,72,889.00	62,63,416.00	25,09,473.00	87,72,889.00	-	
39	G. Rajkumar & V. Shanmugapriya	2106	1,91,85,605.00	16,08,194.00	2,07,93,799.00	1,91,85,605.00	16,08,194.00	2,07,93,799.00	-	
40	Y.B. Vaishnavi	804	79,38,459.00	39,83,378.00	1,19,21,837.00	79,38,459.00	39,83,378.00	1,19,21,837.00	-	
41	Y.R.Balaji	803	85,32,382.00	42,44,374.00	1,27,76,756.00	85,32,382.00	42,44,374.00	1,27,76,756.00	-	
42	Bruno Godwin Visvas & Mary Gracelin Vijitha Xaier	1706	71,98,659.00	17,58,782.00	89,57,441.00	71,98,659.00	17,58,782.00	89,57,441.00	-	
43	R. Srikumar and A. Devakumari	1111	1,08,47,318.00	44,24,976.00		1,08,47,318.00	44,24,976.00	1,52,72,294.00	-	
44	P. Manikandan	1912	79,52,000.00	29,81,007.00	1,09,33,007.00	79,52,000.00	29,81,007.00	1,09,33,007.00	-	
45	V. Balakumar & B. Latha	1501	75,72,878.00	28,26,399.00	1,03,99,277.00	75,72,878.00	28,26,399.00	1,03,99,277.00	-	
46	V.K.C Shanthakumar	1905	1,41,06,201.00	54,09,300.00	1,95,15,501.00	1,20,66,254.00	46,16,570.93	1,66,82,824.93	28,32,676.07	It is stated that cash payment of Rs. 20,39,947/ There is no proof in support of the same. Hence the same has been rejected and the corresponding interest portion on the cash payment has also been rejected
47	VC Sreenivasalu & Rangavenamma Veluri	1904	1,51,39,863.00	69,55,786.00	2,20,95,649.00	1,41,64,551.00	64,88,919.00	2,06,53,470.00	14,42,179.00	Amount in receipt no. 751 was wrongly mentioned as 10,54,156/- instead of Rs. 78,845/ Hence the Principal difference of Rs. 9,75,311/- has been rejected and the corresponding interest portion on the rejected principal portion is also rejected.
48	Vijay Mulchand Ramrakhyani & Deepa Vijay Ramrakhyani (expired)	607	68,54,885.00	35,46,607.00	1,04,01,492.00	68,54,885.00	35,46,607.00	1,04,01,492.00	-	
49	Saroj R Mehta	1107	73,01,736.00	35,99,378.00	1,09,01,114.00	73,01,736.00	35,99,378.00	1,09,01,114.00	-	
50	L. Edward Joseph & E. Leena Brigith	407	75,03,287.00	36,50,919.00	1,11,54,206.00	75,03,287.00	36,50,919.00	1,11,54,206.00	-	
51	M. Mahendrakumar	2001	75,34,037.00	28,35,508.00	1,03,69,545.00	75,34,037.00	28,35,508.00	1,03,69,545.00	-	
52	R. Ethiraj & E. Rajeshwari	1305	63,51,585.00	27,12,115.00	90,63,700.00	63,51,585.00	27,12,115.00	90,63,700.00	-	
53	Thiagharajan S	401	98,02,735.00	49,27,932.00	1,47,30,667.00	98,02,735.00	49,27,932.00	1,47,30,667.00	-	
54	S. Selvabalaji & Meena Selvabalaji	1607	76,95,246.00	21,27,383.00	98,22,629.00	76,95,246.00	21,27,383.00	98,22,629.00	-	
55	R. Shankar & T. Geethalakshmi	1109	46,21,708.00	16,14,768.00	62,36,476.00	46,21,708.00	16,14,768.00	62,36,476.00	-	
56	Ongole Kiran Kumar	1407	72,82,435.00	26,73,460.00	99,55,895.00	72,82,435.00	26,73,460.00	99,55,895.00	-	
57	S. Subramani & S. Sumathi	2101	2,19,07,486.00	74,55,420.00	2,93,62,906.00	2,19,07,486.00	74,55,420.00	2,93,62,906.00	-	
58	Rakesh K	1309	79,42,233.00	34,99,575.00	1,14,41,808.00	79,42,233.00	34,99,575.00	1,14,41,808.00	-	

	(Amount in ₹)											
				Details of claim received			Details of claim admitted	1				
Sl. No	Name of creditor	Flat No	Amount claimed -	Amount claimed -	Total Claim received	Amount admitted -	Amount admitted -	Total Claim admitted	Claim rejected	Claim rejection remarks		
59	Satya Sundar Sahu & Alaka Sahu	1901	Principal 87,22,878.00	Interest 31,82,566.00	1,19,05,444.00	Principal 76,97,000.00	30,13,881.00	1,07,10,881.00	11,94,563.00	Discount of Rs. 10,25,878/- received from the Corporate Debtor has not been admitted. Amount paid by the Home Buyer alone has been admitted as a claim. Discount received will be adjusted from the Flat cost at the time of ascertaining the balance payable. Hence discount amount and the corresponding interest on discount amount is rejected.		
60	M. Veerappan	808	99,91,250.00	32,97,619.00	1,32,88,869.00	99,91,250.00	32,97,619.00	1,32,88,869.00	-			
61	M. Veerappan	908	99,91,249.00	32,97,619.00	1,32,88,868.00	99,91,249.00	32,97,619.00	1,32,88,868.00	-			
62	T.K Sanjeev Kumar & K.A.Sharmila	2112	1,83,90,471.00	51,33,452.00	2,35,23,923.00	1,83,90,471.00	51,33,452.00	2,35,23,923.00	-			
63	J. Premanand & Evelyn Jebamani	309	74,75,228.00	38,92,011.00	1,13,67,239.00	74,75,228.00	38,92,011.00	1,13,67,239.00	-			
64	L. Nagenthiran Rao & N. Surekha Bai	1307	46,06,777.00	14,96,768.00	61,03,545.00	46,06,777.00	14,96,768.00	61,03,545.00	-			
65	Binny Thomas and Susan Thomas	805	93,60,000.00	42,26,212.00	1,35,86,212.00	93,60,000.00	42,26,212.00	1,35,86,212.00	-			
66	Daxa Naresh Makwana & Naresh Batuklal Makwana	202	42,56,901.00	19,38,227.00	61,95,128.00	42,55,901.00	19,37,773.00	61,93,674.00	1,454.00	Payment made on 3rd October 2018 was inadvertantly mentioned as Rs. 2,39,699/- instead of Rs. 2,38,699/ Hence the Princiapl difference of Rs. 1000/- and the corresponding interest of Rs. 454/- on the same has been rejected		
67	B. Venkatesh & S. Ananya Suresh	1908	1,10,30,948.00	23,64,285.00	1,33,95,233.00	1,10,30,948.00	23,64,285.00	1,33,95,233.00	-			
68	M. Sathish Kumar	1806	74,02,096.00	26,87,798.00	1,00,89,894.00	74,02,096.00	26,87,798.00	1,00,89,894.00	-			
69	Syed Kaleemulla & Arifa Khan	1205	71,16,549.00	26,05,107.00	97,21,656.00	71,16,549.00	26,05,107.00	97,21,656.00	-			
70	Swarupa Panda & Debasish Panigrahi	411	96,96,334.00	43,52,169.00	1,40,48,503.00	96,96,334.00	35,85,527.00	1,32,81,861.00	7,66,642.00	Subvention interest not paid by Corporate Debtor cannot be admitted separately as a claim since the overall interest calculation already includes the same. Special Discount of Rs. 10,64,277/- received from the Corporate Debtor has not been admitted. Amount paid by the Home Buyer alone has been admitted as a claim. Rebate received will be adjusted from the Flat cost at the time of ascertaining the balance payable.		
71	S. Ganapathy Ram	402	74,66,227.00	25,18,458.00	99,84,685.00	74,66,227.00	25,18,458.00	99,84,685.00	-			
72	Sajin Sunny & I.I. Sunny & Gracy Sunny	608	56,00,000.00	19,17,041.00	75,17,041.00	56,00,000.00	19,17,041.00	75,17,041.00	-			
73	S. Kalaiselvi & K.S. Pyinthamizh Vendan	1108	96,75,000.00	25,61,825.00	1,22,36,825.00	96,75,000.00	25,61,825.00	1,22,36,825.00	-			
74	A. Omar Sheriff	911	47,00,000.00	16,36,756.00	63,36,756.00	47,00,000.00	16,36,756.00	63,36,756.00	-			
75	Dinesh Kumar & Selvam	1002	38,51,288.00	17,06,753.00	55,58,041.00	38,51,288.00	17,06,753.00	55,58,041.00	-			
76	Aashikh A Parekh & Vasudha Agrawal	1204	1,34,63,585.00	53,33,073.00	1,87,96,658.00	1,10,00,000.00	53,33,073.00	1,63,33,073.00	24,63,585.00	No proof of payment submitted for Rs. 24,63,585/principal amount. In the absence of any records in substantiation of the amount claimed, this amount has been rejected.		
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### Schedule B

### Updated List of Unsecured financial creditors (Financial creditors belonging to any class of creditors - "Home Buyers") on 26.11.2024

				Datails of alsim wassing		-	Dotails of alaim admitted			(Amount in ₹)
CL N-	Name of and distant	Flat Na		Details of claim received	<u>l</u>		Details of claim admitted	1	Cl-:	Claim miastim manala
Sl. No	Name of creditor	Flat No	Amount claimed - Principal	Amount claimed - Interest	Total Claim received	Amount admitted - Principal	Amount admitted - Interest	Total Claim admitted	Claim rejected	Claim rejection remarks
77	T.S. Gokul & V.A. Suraja	611	1,00,72,755.00	44,94,372.00	1,45,67,127.00	1,00,72,755.00	44,94,372.00	1,45,67,127.00		• •
78	C. Anil Kumar & Sreeja Devi	1112	58,80,176.00	22,74,415.00	81,54,591.00	58,80,176.00	22,74,415.00	81,54,591.00		-
79	R. Anitha & M.A. Suresh Babu	705	1,06,70,016.00	51,25,979.00	1,57,95,995.00	1,06,70,016.00	51,25,979.00	1,57,95,995.00		Rebate of Rs. 14,31,200/- received from the Corporate Debtor has not been admitted. Amount paid by the - Home Buyer alone has been admitted as a claim. Rebate received will be adjusted from the Flat cost at the time of ascertaining the balance payable.
80	S. Sridhar Suresh Kumar & M. Sebastina	1708	1,08,90,000.00	38,97,188.00	1,47,87,188.00	1,08,90,000.00	38,97,188.00	1,47,87,188.00		-
81	M. Anbazhangan & R. Suganya	1506	84,46,145.00	33,49,034.00	1,17,95,179.00	84,46,145.00	33,49,034.00	1,17,95,179.00		-
82	K. Ravi	1103	1,36,33,689.00	71,38,520.00	2,07,72,209.00	1,36,33,689.00	71,38,520.00	2,07,72,209.00		-
83	Yoganandan Swaminathan Rajan	1303	1,32,00,928.00	28,36,144.00	1,60,37,072.00	1,32,00,928.00	28,36,144.00	1,60,37,072.00		-
84	A. Tamizhselvi & S. Anandan	1312	10,66,916.00	1,56,910.00	12,23,826.00	10,66,916.00	1,56,910.00	12,23,826.00		-
85	D. Vijayakumar	1206	81,50,677.00	35,58,428.00	1,17,09,105.00	81,50,677.00	35,58,428.00	1,17,09,105.00		-
86	C A Suresh Kumar	2110	1,19,60,847.00	49,93,587.00	1,69,54,434.00	1,19,60,847.00	49,93,587.00	1,69,54,434.00		-
87	T. S. Jamuna	1704	1,22,91,091.00	34,84,811.00	1,57,75,902.00	1,22,91,091.00	34,84,811.00	1,57,75,902.00		-
88	James Dinesh Raj	308	1,17,19,105.00	56,63,428.00	1,73,82,533.00	1,17,19,105.00	56,63,428.00	1,73,82,533.00		Special Discount of Rs. 9,29,500/- received from the Corporate Debtor has not been admitted. Amount paid - by the Home Buyer alone has been admitted as a claim. Rebate received will be adjusted from the Flat cost at the time of ascertaining the balance payable.
89	Devsi Narayan Patel	1803	81,48,506.00	35,96,594.00	1,17,45,100.00	83,48,506.00	36,94,260.00	1,20,42,766.00		The payment made on 02-05-2018 is inadvertantly shown as Rs. 4,00,000/- instead of Rs. 6,00,000/ Thus the claim was short by Rs. 2,00,000/ Hence the amount of Rs. 2,00,000/- has been added to the Principal amount and accordingly, the additional interest on Rs. 2,00,000/- amounting to Rs. 97,666/- was also admitted as interest.
90	Sudha Devishetty	2006	37,04,427.00	15,41,725.00	52,46,152.00	37,04,427.00	15,41,725.00	52,46,152.00		-
91	P.M. Kather Masthan Sheriff	2007	42,50,000.00	17,20,647.00	59,70,647.00	42,50,000.00	17,20,647.00	59,70,647.00		-
92	Y. Thahir Rahuman & T. Faisa Parveen	1909	94,22,654.00	16,95,595.00	1,11,18,249.00	94,22,654.00	16,95,595.00	1,11,18,249.00		-
93	Amudha Adhithan	912	73,54,343.00	38,93,404.00	1,12,47,747.00	73,54,343.00	38,93,404.00	1,12,47,747.00		-
94	D. Rajasekaran	1207	36,85,022.00	14,69,675.55	51,54,697.55	36,85,022.00	14,69,675.55	51,54,697.55		-
95	Y. Hashim & Dilshad Banu	701	67,85,304.00	33,61,270.00	1,01,46,574.00	67,85,304.00	33,61,270.00	1,01,46,574.00		-
96	V. Shyaam Kumar & G. Karthiga	2102	1,26,19,908.00	60,23,429.00	1,86,43,337.00	1,23,69,908.00	59,79,758.00	1,83,49,666.00	2,93,671.00	Special Discount of Rs. 2,50,000/- received from the Corporate Debtor has not been admitted. Amount paid by the Home Buyer alone has been admitted as a claim Discount received will be adjusted from the Flat cost at the time of ascertaining the balance payable. Hence discount amount and the corresponding interest or discount amount is rejected.
97	Suganya K & Sugumar G	1610	94.63.643.00	28.05.914.00	1.22.69.557.00	94.63.643.00	28.05.914.00	1.22.69.557.00		-

				Details of claim received		Г	Details of claim admitted			(Amount in ₹)
Sl. No	Name of creditor	Flat No		Amount claimed - Amount claimed -		Amount admitted -	Amount admitted -		Claim rejected	Claim rejection remarks
SI NO		Tiutito	Principal	Interest	Total Claim received	Principal	Interest	Total Claim admitted		olum rejection remarks
98	P. Gnanabal Gnana Jenet & J. Jerome	412	92,00,440.00	44,10,199.00	1,36,10,639.00	92,00,440.00	44,10,199.00	1,36,10,639.00		-
99	Lalit Dugar & Mamta Dugar	1705	1,03,15,006.00	31,21,796.00	1,34,36,802.00	1,03,42,273.00	31,27,235.00	1,34,69,508.00		Receipt No. 2100 was inadvertantly mentioned as Rs. 1,00,000/- instead of Rs. 1,27,267/ Hence the Principal amount was increased by Rs. 27,267/- and the interest on the increased principal was also calculated accordingly and admitted. Hence the claim admitted is more than the claim submitted
100	P. Annapoorna	2009	76,93,481.00	39,50,533.00	1,16,44,014.00	76,93,481.00	39,50,533.00	1,16,44,014.00		-
101	Hemachandran & H. Pavithra	201	62,32,372.00	18,74,386.00	81,06,758.00	62,32,372.00	18,74,386.00	81,06,758.00		-
102	R. Murugan	1004	1,49,27,947.00	63,66,309.00	2,12,94,256.00	1,49,27,947.00	63,66,309.00	2,12,94,256.00		-
103	M.S. Ranjith Mehta	1408	99,75,000.00	32,78,575.00	1,32,53,575.00	99,75,000.00	32,78,575.00	1,32,53,575.00		-
104	C. Sreekumar	1410	65,85,947.00	27,99,633.00	93,85,580.00	65,85,947.00	27,99,633.00	93,85,580.00		-
105	R. Shalini Preeth	1910	98,01,000.00	25,91,009.00	1,23,92,009.00	98,01,000.00	25,91,009.00	1,23,92,009.00		-
106	M. Ramesh Kumar	2103	1,78,64,634.00	56,66,253.00	2,35,30,887.00	1,78,64,634.00	56,66,253.00	2,35,30,887.00		-
107	Fatsun Technology Pvt Ltd	504	1,37,00,402.00	52,71,409.00	1,89,71,811.00	1,37,00,402.00	52,71,409.00	1,89,71,811.00		-
108	P. Elangovan	312	86,00,000.00	37,82,247.00	1,23,82,247.00	86,00,000.00	37,82,247.00	1,23,82,247.00		-
109	R. Ramanujam	1906	72,00,000.00	24,06,985.00	96,06,985.00	72,00,000.00	24,06,985.00	96,06,985.00		Discount of Rs. 2,00,000/- received from the Corporate Debtor has not been admitted. Amount paid by the - Home Buyer alone has been admitted as a claim. Discount received will be adjusted from the Flat cost at the time of ascertaining the balance payable.
110	Chittoor Dasarathy Padmanabhan & P. Pushpavathi	1306	81,94,000.00	40,47,330.00	1,22,41,330.00	81,94,000.00	40,47,330.00	1,22,41,330.00		-
111	Vimalkumar Angalakurthy	405	1,08,11,656.00	52,19,576.00	1,60,31,232.00	1,08,11,656.00	52,19,576.00	1,60,31,232.00		-
112	Bipin Kumar Karn	1503	93,36,127.00	24,81,835.00	1,18,17,962.00	93,36,127.00	24,81,835.00	1,18,17,962.00		-
113	Suresh Babu Sugathan Malapurath	1801	77,21,000.00	28,25,173.00	1,05,46,173.00	77,21,000.00	28,25,173.00	1,05,46,173.00		-
114	M. Gajalakshmi	1903	1,00,00,000.00	40,46,553.00	1,40,46,553.00	1,00,00,000.00	40,46,553.00	1,40,46,553.00		-
115	Devsi Narayan Patel	1802	50,17,102.00	23,63,670.00	73,80,772.00	50,17,102.00	23,63,670.00	73,80,772.00		-
116	Thorati Suresh Kumar & Thorati Siva Rama Bhavani	907	65,11,476.00	22,01,446.00	87,12,922.00	65,11,476.00	22,01,446.00	87,12,922.00		-
117	S. Kishore & S. Lavanya	2012	84,03,000.00	38,10,575.00	1,22,13,575.00	84,03,000.00	38,10,575.00	1,22,13,575.00		-
118	B. Vijayalakshmi	1907	82,28,236.00	29,77,022.00	1,12,05,258.00	82,28,236.00	29,77,022.00	1,12,05,258.00		-
119	Suresh Babu G	1411	82,77,000.00	31,02,624.44	1,13,79,624.44	82,77,000.00	31,02,624.44	1,13,79,624.44		-
120	St. George Educational Trust	1308	8,99,080.00	1,59,727.00	10,58,807.00	8,99,080.00	1,59,727.00	10,58,807.00		-
121	U. Prasanna Venkatesh	1001	90,70,000.00	42,75,180.00	1,33,45,180.00	90,70,000.00	42,75,180.00	1,33,45,180.00		-
122	Pitchika Mohan Muralidhar	703	1,31,70,190.00	58,13,657.00	1,89,83,847.00	1,31,70,190.00	52,33,657.00	1,84,03,847.00	5,80,000.0	Subvention interest paid by Developer deducted from the interest amount
123	K. Kottiswaran & R Sharmila	205	93,70,302.00	18,74,324.00	1,12,44,626.00	85,88,039.00	16,96,995.69	1,02,85,034.69	9,59,591.3	Subvention interest included in the claim amount 1 deducted and the corresponding interest claimed on subvention interest is also rejected

(Amount in ₹)

				Details of claim received		Ī	Details of claim admitted			(Amount in ₹)
Sl. No	Name of creditor	Flat No	Amount claimed - Principal	Amount claimed - Interest	Total Claim received	Amount admitted - Principal	Amount admitted - Interest	Total Claim admitted	Claim rejected	Claim rejection remarks
124	T.N. Rajamohan	206	44,84,133.00	23,61,850.00	68,45,983.00	44,84,133.00	23,61,850.00	68,45,983.00	-	
125	Mohammed Nadhir Bafakyh & Sandhya Venugopal	802	76,05,206.00	38,79,393.00	1,14,84,599.00	64,93,110.00	25,50,120.72	90,43,230.72	24,41,368.28	Claim of Rs. 2 Lakhs not support by any proof is rejected. Subvention interest included in the claim amount deducted and the corresponding interest claimed on subvention interest is also rejected
126	J.E.Raja & R. Devi	505	49,63,473.00	22,92,259.00	72,55,732.00	49,63,473.00	22,92,259.00	72,55,732.00	-	
127	P.S Venkadesh & Swathi Kunjur Rao	502	36,60,030.00	24,02,204.00	60,62,234.00	35,00,000.00	23,38,192.00	58,38,192.00	2,24,042.00	Registration Charges of Rs. 1,60,030/- paid to Government has been reduced from the claim amount and the interest on the corresponding amount to the tune of Rs. 64,012/- is also rejected
128	S. Sathish Kumar	311	90,50,000.00	48,51,781.00	1,39,01,781.00	90,50,000.00	48,51,781.00	1,39,01,781.00	-	
129	S.L. Soyeb	1003	1,46,37,929.00	61,38,678.00	2,07,76,607.00	1,46,37,929.00	57,01,378.00	2,03,39,307.00	4,37,300.00	Subvention interest paid by Developer deducted from the interest amount
130	K. Chidambaranathan	1304	1,27,08,987.00	39,36,957.00	1,66,45,944.00	1,12,50,000.00	42,04,142.00	1,54,54,142.00	11,91,802.00	The amount of Rs. 14,58,987/- not supported by any receipts/any other proof stands rejected
131	A G Rajan & S I Tamilselvi	204	1,24,68,506.00	40,94,933.00	1,65,63,439.00	1,24,68,506.00	42,31,812.16	1,67,00,318.16		
132	N. Rajasekaran	2111	77,92,370.00	-	77,92,370.00	71,29,456.00	31,40,858.57	1,02,70,314.57		Bssed on the amounts received by the Corporate Debtor, the claim was admitted. The absence of any proof/receipts for Rs. 6,62,914/-, the same was rejected. Interest not provided by the Homebuyer was calculated and admitted
133	S. Rose Merina	2010	74,07,419.00	5,61,269.00	79,68,688.00	74,07,419.00	5,61,269.00	79,68,688.00	-	
	B. Selvaraj	2005	52,00,000.00	21,57,677.00	73,57,677.00	52,00,000.00	21,57,677.00	73,57,677.00	-	
135	S. Rose Merina	2104	97,84,475.00	40,75,841.00	1,38,60,316.00	97,84,475.00	40,75,841.00	1,38,60,316.00	-	
136	B. Selvaraj	2008	75,56,917.00	25,00,340.00	1,00,57,257.00	51,20,000.00	21,30,076.71	72,50,076.71	28,07,180.29	In the absence of any proof of payment for Rs. 24,36,917/-, the same has been rejected and the corresponding interest on the same has also been registered.
137	Yogita Abhishek and Abhishek Deepak Shah	2003	73,28,563.00	35,77,950.00	1,09,06,513.00	73,28,563.00	35,77,950.00	1,09,06,513.00	-	
138	Sultan Sickenthar	306	71,82,420.00	29,13,100.00	1,00,95,520.00	71,82,420.00	29,13,100.00	1,00,95,520.00	-	
139	Sultan Sickenthar	909	1,12,09,505.00	43,57,090.00	1,55,66,595.00	1,10,19,505.00	42,89,001.41	1,53,08,506.41	2,58,088.59	Registration Charges of Rs. 1,90,000/- paid to Government has been reduced from the claim amount and the interest on the corresponding amount to the tune of Rs. 68,088.59/- is also rejected

				Details of claim received		D	Details of claim admitted			(Amount in ₹)
Sl. No	Name of creditor	Flat No	Amount claimed - Principal	Amount claimed - Interest	Total Claim received	Amount admitted - Principal	Amount admitted - Interest	Total Claim admitted	Claim rejected	Claim rejection remarks
140	Sultan Sickenthar	1711	1,21,66,868.00	49,76,082.00	1,71,42,950.00	-	-	-	1,71,42,950.00	The Claim is not supported by any proof such as allotment letter, construction agreement or sale agreement. Further no amounts have been received by the Corporate Debtor and there are no receipts also in support of any payment. There are no amounts nor the claimant's details as against this Flat in the books of accounts. Hence in the absence of any proofs, the claim has been rejected in entirety.
141	M. A. Britto	706	76,07,468.00	28,26,556.05	1,04,34,024.05	76,07,468.00	28,26,556.05	1,04,34,024.05		This claim was received late after (after issuance of RFRP). Hence the same is subject to changes/confirmation based on the outcome of the condonation of delay application to be filed with NCLT.
142	Monika Ramdoss	303	1,14,14,844.00	32,96,468.00	1,47,11,312.00	1,14,14,844.00	32,96,468.00	1,47,11,312.00		•
143	Renuka Devi Upputuru	603	1,02,62,671.00	37,69,874.00	1,40,32,545.00	1,02,62,671.00	37,69,874.00	1,40,32,545.00		•
144	Rajesh Nahar & Pooja	1403	1,17,26,768.00	33,73,477.00	1,51,00,245.00	1,17,26,768.00	33,73,477.00	1,51,00,245.00		
145	N. Subbiah & Balasubramaniam	507	37,36,502.00	10,35,507.00	47,72,009.00	37,36,502.00	10,35,507.00	47,72,009.00		
146	J.D. Anuvarshini	903	90,70,810.00	13,20,000.00	1,03,90,810.00	50,00,000.00	11,98,334.25	61,98,334.25	41,92,475.75	In the absence of any proof of payment for Rs. 40,70,810/-, the amount of Rs. 40,70,810/- has been rejected. The Interest amount has been correctly computed.
147	Parul Shah	1811	45,89,822.00	10,40,681.00	56,30,503.00	45,89,822.00	10,40,681.00	56,30,503.00		•
148	Ganesh Baskaran	511	51,41,435.00	11,66,685.00	63,08,120.00	51,41,435.00	11,66,685.00	63,08,120.00		
149	D. Dhakshnamoorthy & S. Akila	1902	68,86,685.00	13,85,364.00	82,72,049.00	68,86,685.00	13,85,364.00	82,72,049.00		
150	R. Senthil Kumar	1210	58,25,916.00	7,25,541.00	65,51,457.00	58,25,916.00	7,25,541.00	65,51,457.00		
151	K. Baladandapani & B. Vijayakumari	1405	94,89,940.00	23,97,556.00	1,18,87,496.00	94,89,940.00	23,97,556.00	1,18,87,496.00		
152	Humair Akhter & Shaik Mohammed	1011	58,83,603.00	8,11,098.00	66,94,701.00	53,60,888.00	7,39,788.00	61,00,676.00	5,94,025.00	An amount of Rs. 5,22,715/- was claimed twice by the claimant. The same was rejected and the corresponding interest on the duplicate payment was also rejected.
153	S.A. Abbas & B. Nazeema	1510	72,79,160.00	15,35,657.00	88,14,817.00	72,79,160.00	15,35,657.00	88,14,817.00		
154	M.K.Sarath Babu & R. Sangeetha	1511	60,78,355.00	15,83,430.00	76,61,785.00	60,78,355.00	15,83,430.00	76,61,785.00		
155	CS Yogeshwari & K. Sathish Kumar	712	16,64,800.00	2,91,989.00	19,56,789.00	16,64,800.00	2,91,989.00	19,56,789.00		
156	Anshuman Singh Bishen	1702	68,31,110.00	14,78,780.00	83,09,890.00	68,31,110.00	14,78,780.00	83,09,890.00		
157	J. Saravanan	1008	1,04,58,114.00	14,00,267.00	1,18,58,381.00	1,04,58,114.00	14,00,267.00	1,18,58,381.00		
158	A. Dhamodharan & R. Sangeetha	1402	41,76,000.00	9,23,723.00	50,99,723.00	41,76,000.00	9,23,723.00	50,99,723.00		
159	J. Clement	1007	55,07,841.00	9,91,016.00	64,98,857.00	55,07,841.00	9,91,016.00	64,98,857.00		
160	G. M. Angeline Prabha	2002	51,37,120.00	11,03,710.00	62,40,830.00	51,37,120.00	11,03,710.00	62,40,830.00		-
161	K. Srinivasalu Reddy and K Vani	1212	1,10,00,024.00	22,52,837.00	1,32,52,861.00	1,10,00,024.00	22,52,837.00	1,32,52,861.00		
162	V. Sasikala & R Veerakumar	602	68,52,690.00	17,52,880.00	86,05,570.00	68,52,690.00	17,52,880.00	86,05,570.00		

										(Amount in ₹)
				Details of claim received			etails of claim admitted			
Sl. No	Name of creditor	Flat No	Amount claimed - Principal	Amount claimed - Interest	Total Claim received	Amount admitted - Principal	Amount admitted - Interest	Total Claim admitted	Claim rejected	Claim rejection remarks
163	Kalyanaraman Santhanam	1602	48,50,000.00	10,07,781.00	58,57,781.00	48,50,000.00	10,07,781.00	58,57,781.00		
164	Zachariah Thomas & Jeena Zachariah	1808	1,10,64,340.00	22,12,581.00	1,32,76,921.00	1,10,64,340.00	22,12,581.00	1,32,76,921.00	-	
165	Sheik Wisel	711	53,45,143.00	11,61,570.00	65,06,713.00	53,45,143.00	11,61,570.00	65,06,713.00	i	
166	Subramanian Kannan	1401	81,42,274.00	18,76,477.00	1,00,18,751.00	81,42,274.00	18,76,477.00	1,00,18,751.00	•	
167	S. Mukesh	403	1,31,75,000.00	30,72,532.00	1,62,47,532.00	1,31,75,000.00	30,72,532.00	1,62,47,532.00	•	
168	Mohammed Faridhur Rahman	1601	85,84,878.00	18,70,046.00	1,04,54,924.00	85,84,878.00	18,70,046.00	1,04,54,924.00	•	
169	Mohammed Junaid Ghatala	1810	1,09,17,804.00	22,16,564.00	1,31,34,368.00	1,09,17,804.00	22,16,564.00	1,31,34,368.00	•	
170	Rahul Thomas and Krishnapriya Rajasekaran	1812	86,82,719.00	19,55,528.00	1,06,38,247.00	86,82,719.00	19,55,528.00	1,06,38,247.00	-	
171	P. Ananda Rani & Michael Pramod Yangad	508	1,04,81,482.00	15,77,189.00	1,20,58,671.00	1,04,81,482.00	15,77,189.00	1,20,58,671.00	-	
172	G. Sangeetha & P S Parthasarathy	1302	54,15,300.00	11,62,809.00	65,78,109.00	54,15,300.00	11,62,809.00	65,78,109.00	-	
173	G. Mani & M. Usharani	1512	84,83,933.00	17,12,418.00	1,01,96,351.00	84,83,933.00	17,12,418.00	1,01,96,351.00	•	
174	Yamarthy Ravikanth Jayaraj	2105	99,42,505.00	24,22,361.00	1,23,64,866.00	99,42,505.00	24,22,361.00	1,23,64,866.00	•	
175	T. Saranya & Madhav Harsha Ayyagari	1809	1,15,99,733.00	25,92,047.00	1,41,91,780.00	1,15,99,733.00	25,92,047.00	1,41,91,780.00	-	
176	K. Seema Rathi & Rajesh Rathi	708	1,05,40,000.00	34,65,368.00	1,40,05,368.00	1,05,40,000.00	34,65,368.00	1,40,05,368.00	•	
177	Srikumar S & Deepika S	512	62,00,000.00	15,96,987.00	77,96,987.00	62,00,000.00	15,96,987.00	77,96,987.00	-	
178	Nipa N Kansara & Nitin Kansara J	1606	46,53,007.00	8,92,200.00	55,45,207.00	46,53,007.00	8,92,200.00	55,45,207.00	-	
179	R. Sivapragasan	1009	82,52,112.00	9,97,010.00	92,49,122.00	82,52,112.00	9,97,010.00	92,49,122.00		
180	V. Selvaraj & S. Madhavan	1807	45,60,000.00	9,82,922.00	55,42,922.00	45,60,000.00	9,82,922.00	55,42,922.00		

	Schedule B
<b>Updated List of Unsecured financial creditors</b>	(Financial creditors belonging to any class of creditors - "Home Buyers") on 26.11.2024

										(Amount in ₹)
			1	Details of claim received		I	Details of claim admitted			
Sl. No	Name of creditor	Flat No	Amount claimed -	Amount claimed -	Total Claim received	Amount admitted -	Amount admitted -	Total Claim admitted	Claim rejected	Claim rejection remarks
			Principal	Interest	Total Claim Teceiveu	Principal	Interest	Total Claim admitted		
181	T. Kousalya & R. Pari	904	62,70,000.00	7,49,430.00	70,19,430.00	62,70,000.00	7,49,430.00	70,19,430.00	-	
182	K.S. Manoj Kumar & S. Esther	1104	1,10,68,000.00	19,44,774.14	1,30,12,774.14	1,10,68,000.00	19,44,774.14	1,30,12,774.14	-	
183	N. Padmanaban	1211	78,63,070.00	16,93,848.00	95,56,918.00	78,63,070.00	16,93,848.00	95,56,918.00	-	
184	B. Padmapriya & L. Ponraj	1509	18,27,161.00	3,65,430.00	21,92,591.00	18,27,161.00	3,65,430.00	21,92,591.00	-	
185	Sreekumar. MP & Anusha V	1102	72,80,524.00	18,67,714.00	91,48,238.00	72,80,524.00	18,67,714.00	91,48,238.00	-	
186	Senthil Kumar H K	1101	57,50,000.00	12,11,386.00	69,61,386.00	57,50,000.00	12,11,386.00	69,61,386.00	-	
187	N. Karthick Sharma	302	44,76,356.00	7,87,466.00	52,63,822.00	44,76,356.00	7,87,466.00	52,63,822.00	-	
188	Achuth Kumar Machavolu &	1012	89,10,093.00	16,84,031.00	1,05,94,124.00	89,10,093.00	16,84,031.00	1,05,94,124.00		
100	Nittala Geethanjali	1012	89,10,093.00	10,84,031.00	1,03,94,124.00	89,10,093.00	10,04,031.00	1,03,94,124.00	-	
189	Ravi Kant Gupta	807	69,78,511.00	17,32,168.00	87,10,679.00	69,78,511.00	17,32,168.00	87,10,679.00	-	
190	Abhishek Kumar Singh	707	69,16,360.00	17,25,889.00	86,42,249.00	69,16,360.00	17,25,889.00	86,42,249.00	-	
									T	The amount of Rs. 4,36,786/- paid towards Registration
									h	as been rejected since the same was paid to
191	D. Jai Balaji	2108	1,48,64,798.00	75,97,065.00	2,24,61,863.00	1,44,28,012.00	74,82,567.00	2,19,10,579.00	5,51,284.00	Government and the corresponding interest of Rs.
									1	,14,498/- on the Registration Charges also stands
									r	ejected.
192	K. Shanmugam	902	71,30,692.00	16,45,388.00	87,76,080.00	71,30,692.00	16,45,388.00	87,76,080.00	-	
	Total (A)		1,63,61,23,219.00	56,56,05,505.17	2,20,17,28,724.17	1,60,54,94,378.00	55,86,47,963.61	2,16,41,42,341.61	4,05,31,578.29	

### Note:

- 1 S. no 1 141 are Flats belonging to the Developer (Lokaa Developer Pvt Ltd) Share
- 2 S. No. 142 146 are Flats belonging to the Land Owner and sold with the approval/knowledge of the Land Owner
- S. No. 147 192 are Flats belonging to the Land Owner and claimed by the Land Owner as sold Fraudulently by the Developer without the consent/approval/knowledge of the Land Owner
- B. Claims of Homebuyers who seek a refund of the amounts paid by them as against the cancellation of their flat

			Details of claim received			D	etails of claim admitted			
Sl. N	Name of creditor	Flat No	Amount claimed -	Amount claimed -	Total Claim received	Amount admitted -	Amount admitted -	Total Claim admitted	Claim rejected	Claim rejection remarks
			Principal	Interest	Total Claim received	Principal	Interest	Total Claim admitted		
193	Navneet Kumar Ranka & Babulal Ranka & Sons HUF, Represented by its Karta Babulal Ranka		50,00,000.00	32,60,000.00	82,60,000.00	50,00,000.00	32,60,000.00	82,60,000.00	_	Home Buyer has sought for cancellation and has obtained a Refund Order from TN RERA

### Schedule B

### Updated List of Unsecured financial creditors (Financial creditors belonging to any class of creditors - "Home Buyers") on 26.11.2024

(Amount in ₹)

										(Amount in 3
				Details of claim received			Details of claim admitted			
Sl. No	Name of creditor	Flat No	Amount claimed -	Amount claimed -	Total Claim received	Amount admitted -	Amount admitted -	Total Claim admitted	Claim rejected	Claim rejection remarks
			Principal	Interest	Total Claim received	Principal	Interest	i otai Ciaim admitted		
194	Narottam Kumar Gaur	1104	1,08,51,000.00	-	1,08,51,000.00	8,51,000.00	-	8,51,000.00	1,00,00,000.00	The claimant mentioned that he has paid an amount of Rs. 8.51 lakhs from his own account and Rs. 1 Crore by way of loan from Sundaram Home Finance Limited. However, as seen from the records of the Corporate Debtor, the flat was cancelled and the loan amount owed to Sundaram Home Finance Limited was also settled by the CD. Hence the balance amount of Rs. 8.51 Lakhs paid by the claimant from his own sources is liable to be returned and hence admitted for that amount
195	G. Krishna & G.K. Bhanupriya	1503	1,05,97,720.00	10.75% interest as per RERA Order	1,05,97,720.00	1,04,50,000.00	76,60,788.65	1,81,10,788.65	1,47,720.00	Claimant has approached RERA seeking an Order of cancellation of flat and refund of the amount paid. RERA Order provides for the payment of interest @ 10.75% p.a from the date of payment. Hence the same interest rate has been adopted.
196	Lakshmi Kanthan Loganathan	1911	84,34,012.00	31,04,329.00	1,15,38,341.00	86,95,124.00	42,73,747.15	1,29,68,871.15		Claimant has approached RERA seeking an Order of cancellation of flat and refund of the amount paid. RERA Order provides for the payment of interest @ 10.70% p.a from the date of payment. Hence the same interest rate and the amount specified in RERA has been adopted. Since it is a refund Order passed after registration of the UDS, the registration charges are also included in the claim admitted (This claim was reclassified to refund head based on the notice of the RERA Order)
	Total (B)		3,48,82,732.00	63,64,329.00	4,12,47,061.00	2,49,96,124.00	1,51,94,535.80	4,01,90,659.80	1,01,47,720.00	

### C. Duplicate Claim/Double sales claim (Flat already sold to another Homebuyer)

Sl. No	Name of creditor	Flat No	Details of claim received			Details of claim admitted				
			Amount claimed -	Amount claimed -	Total Claim received	Amount admitted -	Amount admitted -	Total Claim admitted	Claim rejected	Claim rejection remarks
			Principal	Interest		Principal	Interest			
197	Harish Shah	2001	19,55,000.00	7,84,935.00	27,39,935.00	19,55,000.00	9,99,535.34	29,54,535.34		Duplicate claim for Flat 2001. The Flat no 2001 claimed
										by this claimant is already registered in the name of
										another Homebuyer. Hence this claim has been treated
										as Duplicate claim for Flat 2001

Schedule B											
Updated List of Unsecured financial creditors (Financial creditors belonging to any class of creditors - "Home Buyers") on 26.11.2024											
(Amount in ₹)											
Sl. No	Name of creditor	Flat No	Details of claim received			Details of claim admitted					
			Amount claimed -	Amount claimed -	Total Claim received	Amount admitted -	Amount admitted -	Total Claim admitted Claim	Claim rejected	ected Claim rejection remarks	
			Principal	Interest		Principal	Interest				
198	Lakshmi Raghavan	702 & 703	1,40,00,000.00	-	1,40,00,000.00	1,40,00,000.00	92,26,958.90	2,32,26,958.90		Duplicate claim for Flat 702 & 703. The Flat no 702 & 703 claimed by this claimant is already allocated in the name of 2 other Homebuyers. Hence this claim has been treated as Duplicate claim for Flat 702 & 703.	
199	Bhavani Shankar & Gunavanthi	805	1,03,98,184.00		1,03,98,184.00	83,30,959.00	34,36,595.95	, , ,		Duplicate claim for Flat 805. The Flat no 805 claimed by this claimant is already registered in the name of another Homebuyer. Hence this claim has been treated as Duplicate claim for Flat 805	
	Total (C)		2,63,53,184.00	7,84,935.00	2,71,38,119.00	2,42,85,959.00	1,36,63,090.20	3,79,49,049.20	-	-	
	Grand-Total (A+B+C)		1,69,73,59,135.00	57,27,54,769.17	2,27,01,13,904.17	1,65,47,76,461.00	58,75,05,589.61	2,24,22,82,050.61	5,06,79,298.29		